

From,

**Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute (J.T.R.I.),
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 331/Admin.(Services)/2026 Dated: Allahabad: June 05, 2026.

Subject: Regarding the proposal for organizing 05 days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Sr. Div.) cadre from 06.07.2026 to 10.07.2026.

Madam,

With reference to Institute's Letter no. JTRI/2026/704 dated 27.05.2026 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal for organizing **05 days Refresher Training Programme** on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Sr. Div.) cadre from **06.07.2026 to 10.07.2026** at J.T.R.I., U.P., Lucknow and to nominate all the Officers of Civil Judge (Sr. Div.) cadre whose details are mentioned in the **enclosed** list for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

Encl: List of Nominated Officers

sd/-
(Nirmal Chandra Semwal)
I/c Registrar (J) (Services)
"For Registrar General"

No. 331(i)/Admin.(Services)/2026 Dated: Allahabad: June 5, 2026.

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. All the **concerned** District & Sessions Judges with the request to kindly inform the nominated officers at your **respective** Judgeship (as per **enclosed** list) to attend the aforementioned 05 days Refresher Training Programme at **J.T.R.I., Lucknow** from **06.07.2026 to 10.07.2026**.

Encl: List of Nominated Officers

sd/-
(Devesh)
Registrar
"For Registrar General"

05 days Refresher Training Programme on Civil & Criminal Laws with focus on Emerging Technologies clubbed with e-Court Programme for officers of Civil Judge (Senior Division) Cadre from 06.07.26 to 10.07.26 at JTRI, Lucknow, U.P.

List of Officers of Civil Judge (Senior Division) Cadre

Sl. No.	ID	Name of Officers & Designation	Place of Posting
1.	3203	SUSHRI AKANKSHA TIWARI Addl. Civil Judge (Sr.Div.)/ACJM.	Sadabad-Hathras
2.	3204	SRI HARIHAR GUPTA Addl. Civil Judge (Senior Div.)	Mahoba
3.	3205	SRI PRATEEK TRIPATHI A.C.J.M. (Railway)	Jhansi
4.	3206	SMT. AKAGRATA SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
5.	3207	SRI GANDHRV PATEL Civil Judge (Senior Div.)	Kairana-Shamli at Kairana
6.	3208	SUSHRI PRIYA SINGH Secretary District Legal Services Authority	Kaushambi
7.	3209	SMT. MEETA PANDEY Addl. Civil Judge (Sr.Div.)/ACJM.	Prayagraj
8.	3210	SUSHRI ANUJAYA KRISHNA Dy. Director	Inst. of JTRI, Lucknow
9.	3211	SRI SHRAYANSH NIRANJAN Addl. Civil Judge (Sr.Div.)/ACJM.	Gautambuddha Nagar
10.	3212	SRI AKHIL KUMAR NIJHAWAN Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
11.	3213	SRI MOHD SHAHNAWAZ AHMAD SIDDIQUI Addl. Civil Judge (Sr.Div.)/ACJM.	Pilibhit
12.	3214	SUSHRI BINNY BALYAN Civil Judge(SD)(FTC)(14th Finance Commission)	Kannauj
13.	3215	SUSHRI ANIMA MISHRA Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
14.	3216	SMT. SAMALI MITTAL Civil Judge(SD)(FTC)(14th Finance Commission)	Pilibhit
15.	3217	SRI NAVANIT KASYAP Addl. Chief Judicial Magistrate	Ballia
16.	3218	SRI SAURABH SHUKLA Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
17.	3219	SRI ASHUTOSH PRASHANT SHUKLA Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
18.	3220	SRI SIDDHARTH SHEKHAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Kanpur Nagar
19.	3222	SRI SAURABH PANDEY Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
20.	3224	SUSHRI INDU RANI Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
21.	3225	SRI DHRUV SINGH Civil Judge(SD)(FTC)(14th Finance Commission)	Fatehpur
22.	3226	SMT. RICHA SHUKLA Civil Judge(SD)(FTC)(14th Finance Commission)	Gautambuddha Nagar
23.	3227	SRI SHWETANK CHAUHAN Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur

24.	3228	SUSHRI ISHA CHAUDHARY Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
25.	3230	SMT. MANALI CHANDRA Addl. Civil Judge (Senior Div.)	Jalaun at Orai
26.	3231	SMT. PRAGATI RAGHUWANSHI Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
27.	3232	SUSHRI SOUMYA BHARDWAJ Civil Judge(SD)(FTC)(14th Finance Commission)	Firozabad
28.	3233	SMT. PRAGYA SINGH-V Civil Judge(SD)(FTC)(14th Finance Commission)	Mahoba
29.	3234	SUSHRI AISHWARYA CHANDRA Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
30.	3235	SMT. KHAIRUN NISA Civil Judge(SD)(FTC)(14th Finance Commission)	Bhadohi at Gyanpur
31.	3236	SUSHRI SAUMYA MISHRA-I Addl. Civil Judge (Senior Div.)	Bahraich
32.	3237	SUSHRI MEGHA CHAUDHARY Addl. Civil Judge (Senior Div.)	Deoband-Saharanpur
33.	3238	SRI JASEEM KHAN Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
34.	3239	SRI VARUN KAUSHIK Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
35.	3240	SRI DEVPRIY SARASWAT Secretary District Legal Services Authority	Lalitpur
36.	3242	SMT. SONALI MISHRA Addl. Civil Judge (Sr.Div.)/ACJM.	Mirzapur
37.	3243	SMT. AKANKSHA GUPTA Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
38.	3244	SMT. SHIPRA DUBEY Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
39.	3245	SMT. SUPRIYA SHARMA Civil Judge(SD)(FTC)(14th Finance Commission)	Amroha
40.	3247	SRI SHIVAM DWIVEDI Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
41.	3248	SMT. AKSHITA MISHRA Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
42.	3249	SUSHRI SONAL AGRAWAL Civil Judge(SD)(FTC)(14th Finance Commission)	Mirzapur
43.	3250	SRI AJAY SINGH-II Addl. Civil Judge (Sr.Div.)/ACJM.	Sonbhadra
44.	3251	SMT. SHAMBHAVI-II Secretary District Legal Services Authority	Pratapgarh
45.	3252	SRI PARAS YADAV-I Addl. Civil Judge (Senior Div.)	Deoria
46.	3253	SRI BHUWAN Secretary District Legal Services Authority	Kushi Nagar at Padrauna
47.	3254	SRI ABHISHEK GUPTA Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
48.	3255	SMT. ARUNANJALI SINGH Civil Judge(SD)(FTC)(14th Finance Commission)	Mau
49.	3256	SRI AMIT KUMAR YADAV-III Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi

50.	3257	SRI ANSHUMAN YADAV Addl. Civil Judge (Sr.Div.)/ACJM.	Chitrakoot
51.	3258	SRI RAJEEV RANJAN MISHRA Civil Judge(SD)(FTC)(14th Finance Commission)	Sonbhadra
52.	3259	SMT. MONIKA MISHRA Civil Judge(SD)(FTC)(14th Finance Commission)	Balrampur
53.	3260	SRI ANUBHAV SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
54.	3261	SUSHRI CHARU KAIN Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
55.	3262	SUSHRI NITIKA MAHAJAN Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
56.	3263	SUSHRI SUDHA SHARMA Addl. Civil Judge (Sr.Div.)/ACJM.	Etah
57.	3265	SRI SAURABH OJHA Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
58.	3266	SRI GAURAV SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Saharanpur
59.	3267	SUSHRI ASTHA MISHRA Addl. Civil Judge (Senior Div.)	Kaushambi
60.	3268	SRI ANURAG Civil Judge(SD)(FTC)(14th Finance Commission)	Gonda
61.	3269	SMT. PREETI-I Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
62.	3270	SUSHRI SHRUTI TRIPATHI Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
63.	3271	SUSHRI ANSHIKA LAL Civil Judge(SD)(FTC)(14th Finance Commission)	Mainpuri
64.	3272	SRI RAJAT SHUKLA Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
65.	3273	SUSHRI BINDIYA BHATNAGAR Secretary District Legal Services Authority	Farrukhabad
66.	3274	SRI PARAS YADAV-II Civil Judge(SD)(FTC)(14th Finance Commission)	Hardoi
67.	3275	SMT. ISHA AGARWAL Civil Judge(SD)(FTC)(14th Finance Commission)	Hathras
68.	3276	SMT. MINAL VERMA Civil Judge(SD)(FTC)(14th Finance Commission)	Ayodhya
69.	3278	SRI RAVI PANDEY Civil Judge(SD)(FTC)(14th Finance Commission)	Saharanpur
70.	3279	SMT. AYUSHI CHATURVEDI Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
71.	3280	SRI PRATYUSH GUPTA Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
72.	3281	SMT. KAVYA SRIVASTAVA Civil Judge(SD)(FTC)(14th Finance Commission)	Rampur
73.	3284	SRI PRAVEEN KUMAR GAUTAM Addl. Civil Judge (Senior Div.)	Kasganj
74.	3285	SMT. PRAGATI SINGH-II Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
75.	3286	SRI ASHWINI KUMAR UPADHYAY Civil Judge(SD)(FTC)(14th Finance Commission)	Chitrakoot
76.	3287	SRI RAJAT SINGH YADAV	Jalaun at Orai

		Civil Judge(SD)(FTC)(14th Finance Commission)	
77.	3288	SMT. ANKITA SINGH-III Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
78.	3289	SRI PRADUMNA KUMAR MISHRA Civil Judge(SD)(FTC)(14th Finance Commission)	Shravasti at Bhinga
79.	3290	SMT. AMEEY BHASHINI Civil Judge(SD)(FTC)(14th Finance Commission)	Hamirpur
80.	3291	SMT. ABHISHIKTA YADAV Civil Judge(SD)(FTC)(14th Finance Commission)	Varanasi
81.	3292	SMT. ADITI JAIN Civil Judge(SD)(FTC)(14th Finance Commission)	Lalitpur
82.	3293	SMT. PRATIBHA BHAGYASHRI Addl. Chief Judicial Magistrate	Kasia-Kushi Nagar
83.	3294	SUSHRI ANANYA SAH Civil Judge(SD)(FTC)(14th Finance Commission)	Sant Kabir Nagar
84.	3295	SUSHRI HEENA KAUSER Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
85.	3296	SUSHRI SHUBHANGI GUPTA Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh